In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Hamirpur, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Ashok Kumar aged 31 years s/o Sh. Uttam Chand, r/o VPO Nadhiar, Tehsil Jhandutta, District Bilaspur, (H.P.) Pin-174 030.
- 2. Smt. Shilpa aged 22 years d/o Sh. Rikhu Ram, r/o H. No.-443, Ward No..-1, P.O. Anu, Tehsil & District Hamirpur (H.P.)Pin-177 005

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Ashok Kumar s/o Smt. Shilpa have filed an application u/s 5 of Special Marriages Act, 1954 alongwith supporting affidavits and documents before the Court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 02-05-2025. In case no objection is received by 02-05-2025 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 03-04-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).

In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Hamirpur, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Ravi Kumar s/o Sh. Rakesh Kumar, r/o Vill. Burnar, P.O. Khagal, Tehsil & District Hamirpur H.P.
- 2. Smt. Priti Kumari d/o Sh. Bal Krishan, r/o H. No.-93, Guron Colony, Machhiwara Khas, P.O. Machhiwara, District Ludhiana, Punjab-141 115. "Applicants.

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Ravi Kumar and Smt. Priti Kumari have filed an application u/s 15 & 16 of Special Marriages Act, 1954 alongwith affidavits and supporting documents before the Court of undersigned stating therein that their marriage ceremony has been performed on 07-02-2025, at Village Burnar, P.O. Khagal, Tehsil & District Hamirpur (H.P.) according to Hindu rites and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 06-05-2025. In case no objection is received by 06-05-2025 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 03-04-2025.

Seal.

Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).

Sd/-

In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub Divisional Magistrate, Hamirpur, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Ajay Sharma s/o Sh. Kishan Chand, r/o Vill. Bassi, P.O. Bhoranj, Tehsil Bhoranj, District Hamirpur, H.P. at present residing at c/o the House of Ajay Dogra, Ward No.-8, House No.-131, Naya Nagar, Tehsil & District Hamirpur, H.P.
- 2. Smt. Varsha Sharma d/o Sh. Krishan Kant, r/o Village Kakkar, P.O. Chanruhi, Tehsil Bhoranj, District Hamirpur, H.P. "Applicants.

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Ajay Sharma and Smt. Varsha Sharma have filed an application u/s 15 & 16 of Special Marriages Act, 1954 alongwith affidavits and supporting documents before the Court of undersigned stating therein that their marriage ceremony has been performed on 13-03-2025 at Santoshi Mata Temple at Hamirpur, Tehsil & District Hamirpur (H.P.) according to Hindu rites and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 22-05-2025. In case no objection is received by 22-05-2025 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Seal.

Sd/-Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).

In the Court of Sh. Sanjeet Singh HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Hamirpur, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Sandeep Kumar s/o Shri Kehar Singh, r/o Vill. Bag Chowki, P.O. Kuthera, Tehsil & District Hamirpur, H.P.
- 2. Smt. Neha Kashyap d/o Sh. Uma Shankar, r/o House No.-F3/496A Sangam Vihar, South Delhi-110 062. "Applicants.

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Sandeep Kumar and Smt. Neha Kashyap have filed an application u/s 15 & 16 of Special Marriages Act, 1954 alongwith affidavits and supporting documents before the Court of undersigned stating therein that their marriage ceremony has been performed on 11-12-2024 at Maa Jhaniari Devi Mandir Committee Village Jatehri, Tehsil & District Hamirpur (H.P.) according to Hindu rites and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 22-05-2025. In case no objection is received by 22-05-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 05-04-2025.

Seal.

Sd/-

Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).

In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Madan Kumar aged 34 years s/o Sh. Rikhi Ram, r/o Vill. Dakera, P.O. Himmer, Tehsil Bamson at Tauni Devi, District Hamirpur, (H.P.) Pin-177 025.
- 2. Smt. Anjali Kumari aged 20 years d/o Sh. Ram Viney, r/o Near Gyan Niketan Public School Jasvir Colony Dhandari Khurd Ludhiana (Punjab)-141 014. "Applicant."

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Madan Kumar and Smt. Anjali Kumari have filed an application u/s 5 of Special Marriages Act, 1954 alongwith supporting affidavits and documents before the Court of undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 14-05-2025. In case no objection is received by 14-05-2025 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 04-04-2025.

Seal. Sd/-

Marriage Officer-cum-SDM, Sub-Divisional, Hamirpur (H.P.).

In the Court of Sh. Sanjeet Singh HPAS, Marriage Officer-cum-Sub-Divisional Magistrate, Hamirpu,r District Hamirpur (H.P.)

In the matter of:

- 1. Sh. Rajesh Kumar aged 43 years s/o Sh. Rishi Ram, r/o Vill. Tibbi, P.O. Kuthera, Tehsil & District Hamirpur, H.P.
- 2. Smt. Meena Devi aged 36 years d/o Sh. Lekh Raj, r/o Village Dobar, P.O. Raipur, Tehsil Bangana, District Una, H.P. "Applicant.

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Rajesh Kumar and Smt. Meena Devi have filed an application u/s 5 of Special Marriages Act, 1954 alongwith supporting affidavits and documents before the Court of

undersigned in which they have stated that they intend to solemnize their marriage within next three calendar months.

Therefore, the general public is hereby informed through this notice that if any person having any objections regarding this marriage may file his/her objections personally or in writing before this court on or before 14-05-2025. In case no objection is received by 14-05-2025 it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 04-04-2025.

Seal.

Marriage Officer-cum-SDM, Sub-Division, Hamirpur (H.P.).

Sd/-
